

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-478(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.11.2017

NAME OF THE COMPANY: M/s. IFCI Vs. M/s Hi Point Investment &
Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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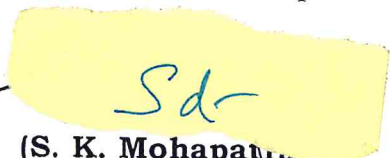
	For the Petitioner (s)	: Mr. Kush Chaturvedi, Advocate.		
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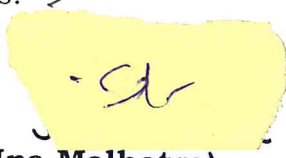
	For the Respondent (s)	: Mr. Manoj K. Singh & Ms. Vijaya Singh, Advocates		
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ORDER

Id. Counsel for the Respondent submits that she shall be filing the
reply during the course of the day. Advance copy is being given to the Counsel
for the Petitioner.

To come up on 1st December, 2017 for arguments.


(S. K. Mohapatra,
Member (T))


(Ina Malhotra)
Member (J)